Annexure 3

Name of the Corporate debtor: Bombay Infrastructure India Limited Date of commencement of CIRP: 02nd August 2023 List of creditors as on: 20th August 2025

List of Secured financial creditors (other than financial creditors belonging to any class of creditors)														
Sr.	Name of Creditor	Details of claim received		Details of claim admitted						Amount	mutual			
		Date of receipt	Amount claimed	Total amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee		%voting share in CoC		dues, that may be		Amount of claim under verification	Remarks, if any
1	Invent Assets Securitization & Reconstruction Private Limited	5/10/2023	4,459,173,913.00	4,233,595,885.00	Secured	No	No	No	34.81	-	-	225,578,028	-	Rejected Claim because of lack of documents
	TOTAL		4,459,173,913.00	4,233,595,885.00		No	No					225,578,028.00		

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